

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 20/18 & 19/18 in DFR NO. 3565/17 (IA 20/18- for delay in re-filing, IA 19/18- for leave to file)	Guttaseema Wind Energy Company Pvt. Limited & Anr. Vs. Karnataka Electricity Regulatory Commission	3565/2017 Dated 23/10/2017	02/01/2018		15/01/2018 Court-II
2.	4/18 & IA 24/18 (IA 24/18- for stay)	NTPC Vidyut Vyapar Nigam Limited Vs. MEIL Green Power Limited & Ors.	4067/2017 Dated 27/11/2017	03/01/2018		15/01/2018 Court-II
3.	05/18	Punjab State Transmission Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Anr.	4227/2017 Dated 07/12/2017	03/01/2018		15/01/2018 Court-II
4.	EP NO. 01/18 In A.No. 138/13	T.T. Industries Vs. The Chairman, Tamil Nadu Generation And Distribution Corporation Ltd & Anr.	4020/2017 Dated 22/11/2017	03/01/2018		16/01/2018 Court-II
5.	EP NO. 02/18 In A.No. 137/13	T.T Limited Vs. The Chairman, Tamil Nadu Generation And Distribution Corporation Ltd & Anr.	4021/2017 Dated 22/11/2017	03/01/2018		16/01/2018 Court-II
6.	IA 26/18 in DFR NO. 3966/17 (IA 26/18- for delay in filing)	Jaiprakash Power Ventures Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	3966/2017 Dated 17/11/2017	04/01/2018		16/01/2018 Court-II
7.	6/18 & IA 27/18 (IA 27/18- for stay)	Meja Urja Nigam Private Limited Vs. Central Electricity Regulatory Commission & Ors.	3983/2017 Dated 20/11/2017	04/01/2018		17/01/2018 Court-II
8.	7/18	Damodar Valley Corporation Vs. Haryana Power Purchase Centre & Ors.	4034/2017 Dated 23/11/2017	05/01/2018		17/01/2018 Court-II
9.	IA 28/18 in DFR NO. 4063/17 (IA 28/18- for waiver of court fee)	Godawari Green Energy Limited Vs. Central Electricity Regulatory Commission & Ors.	4063/2017 Dated 24/11/2017	05/01/2018		17/01/2018 Court-II

10	IA 29/18 in DFR NO. 3679/17 (IA 29/18- for delay in filing)	JK Minerals Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	3679/2017 Dated 30/10/2017	05/01/2018		18/01/2018 Court-II
11	IA 30/18 in DFR NO. 4148/17 (IA 30/18- for delay in filing)	Smt. L. Nagarathna Vs. Karnataka Electricity Regulatory Commission & Ors.	4148/2017 Dated 30/11/2017	05/01/2018		18/01/2018 Court-II

Dated: 09/01/2018

By Order
Sd/-
Dy. Registrar